



**A BRIEF REPORT**  
**OF**  
**THE BUSINESS TRANSACTED DURING THE**  
**SIXTEENTH SESSION**  
**(18<sup>TH</sup> AND 19<sup>TH</sup> OCTOBER, 2021)**  
**OF**  
**THE SEVENTH LEGISLATIVE ASSEMBLY**  
**OF**  
**THE STATE OF GOA**

**GOA LEGISLATURE SECRETARIAT**

**PORVORIM-GOA**

**2021**

## **PREFACE**

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Sixteenth Session, which was held from 18th to 19<sup>th</sup> October, 2021.

19/10/2021

Ms. Namrata Ulman  
Secretary

**Brief Resume of the Business transacted by the Seventh Legislative Assembly of the State of Goa during its Sixteenth Session, which was held on the 18<sup>th</sup> and the 19<sup>th</sup> October, 2021**

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Shri P.S. Sreedharan Pillai ji, the Hon. Governor of Goa vide Order dated the 17<sup>th</sup> September, 2021, summoned the Sixteenth Session of the Seventh Legislative Assembly of the State of Goa, which commenced on the 18<sup>th</sup> October, 2021 at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House had a duration of 13 hours and 25 minutes during its two sittings held on the 18<sup>th</sup> and the 19<sup>th</sup> October, 2021.

**2. DURATION OF THE SITTINGS OF THE HOUSE**

The total duration of the sittings of the House was 13 hours and 25 minutes

Sl. No	Dates of sittings	Duration of sittings
1.	18.10.2021	11:30 am to 1 23 pm 2:30 pm to 4:00 pm 4:30 pm to 8 24 pm
2.	19.10.2021	11:30 am to 12:51 pm 2:30 pm to 4:00 pm 4:30 pm to 5 55 pm

**3. ATTENDANCE OF THE HON. MEMBERS DURING THE SIXTEENTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:**

Sl.No	Name of the Hon.Member	No of day/s attended the Session
1.	Shri. Aleixo Reginaldo Lourenco	2
2.	Shri. Antonio Caetano Fernandes	2
3.	Smt. Alina Saldanha	2
4.	Shri. Atanasio Monserrate	2
5.	Shri. Churchill Alemao	2
6.	Shri. Clafasio Dias	2
7.	Shri. Dayanand R. Sopte	2

8.	Shri. Francisco Silveira	2
9.	Shri. Glenn Souza Ticlo	2
10.	Shri. Jayesh Salgaonkar	2
11.	Shri. Joshua D'Souza	2
12.	Shri. Jose Luis Carlos Almeida	2
13.	Shri. Nilkanth R. Halarnkar	2
14.	Shri Pandurang Madkaikar	2
15.	Shri Pratapsingh Rane	2
16.	Shri. Prasad S. Gaonkar	2
17.	Shri. Pravin Zantye	2
18.	Shri. Ravi S. Naik	2
19.	Shri Ramkrishna Dhavalikar	2
20.	Shri. Rohan Khaunte	2
21.	Shri. Subhash A. Shirodkar	2
22.	Shri Vijai Sardesai	2
23.	Shri. Vinod Paliencar	2
24.	Shri. Wilfred D'Sa	

**MONDAY, 18 OCTOBER 2021**

**11.30 A.M.**

**11 30 AM**

**1. NATIONAL ANTHEM**

The National Anthem was played at the commencement of the Session.

**2. QUESTION HOUR**

(i) On the commencement of the Question Hour, the Members sought clarifications and raised objections on the matter of postponed questions.

(ii) The Hon. Speaker delivered the following Ruling:

“It is an inherent and inalienable right of a Member of this House to seek and elicit information from the Government in order to discharge his duties as enjoined by the Constitution.

When a Minister seeks postponement under Rule 49 (2) of the Rules of Procedure and Conduct of Business on the grounds that it is not possible to collect the information in time as it is too detailed. I have to allow it.

Therefore, I request that the Members should not ask questions that are too detailed because it has to be collected, collated and given within the time limit and also the Minister should verify on the accuracy of the information tabled because ultimately the Minister is held responsible personally for the replies submitted.

When a Minister postpones a reply to a Question without any reasons, I cannot accept it as it is a Members' right to seek information. Though I cannot compel the Minister to reply to the question, I may advise the Member to rely on the other remedies available to address the issue.

The Minister, if he does not wish to reply or withhold the information in public interest, he should rely on Rule 49(3) of the Rules of Procedure and state the same. If the Government withholds information on grounds of public interest, the Chair must accept that position. Postponement of replies to a question without any reason is not acceptable and the Minister may note the same."

(Pandemonium in the House. The Members rushed to the well of the House, and thereafter, the House was adjourned at 11 43 AM and resumed its sittings at 12 30 PM).

## **QUESTIONS**

### **(I)POSTPONED STARRED QUESTIONS POSTPONED TO NEXT SESSION**

i. Postponed Starred Question No.003C tabled by Shri Aleixo Reginaldo Lourenco, MLA, regarding 'Cases filed against Comunidade Land' (which was originally slated for answer on 24-03-2021) was postponed to the next Session.

### **(II)POSTPONED STARRED QUESTIONS WERE LAID ON THE TABLE**

i. Postponed Starred Question No.1A tabled by S/Shri Rohan Khaunte, Jayesh Salgaonkar, Vinoda Paliengar and Vijai Sardesai, MLAs' regarding 'Present Status of Coal Block' (which was originally slated for answer on 30-07-2021) was laid on the Table.

ii. Postponed Starred Question No.19C tabled by Shri Ramkrishna Dhavalikar, MLA regarding 'Projects undertaken by Water Resources

Department in the State of Goa' (which was originally slated for answer on 28-07-2021) was laid on the Table.

**(III) STARRED QUESTIONS POSTPONED TO NEXT SESSION**

- i. Starred Question No. 2C tabled by Shri Rohan Khaunte, MLA, regarding 'Status of Mopa Airport Project', was postponed to next Session.
- ii. Starred Question No. 3A tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Covid deaths in Goa' was postponed to next Session.

**(IV) STARRED QUESTIONS LAID ON THE TABLE**

The replies to the rest of the Starred Questions listed for the day were laid on the Table.

**(2) POSTPONED UNSTARRED QUESTIONS POSTPONED TO NEXT SESSION**

- i. Postponed Unstarred Question No.42 tabled by Shri Rohan Khaunte, MLA, regarding 'Comunidade Lands' (which was originally slated for answer on 24-01- 2021) was postponed to the next Session.
- ii. Postponed Unstarred Question No.030 tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Purchases undertaken by Health Department via DHS and GMC from the time of Covid Pandemic' (which was originally slated for answer on 30-07- 2021) was postponed to next Session.
- iii. Postponed Unstarred Question No.096 tabled by Shri Rohan Khaunte, MLA, regarding 'Statistical Covid Data' (which was originally slated for answer on 30-07- 2021) was postponed to next Session.
- iii. Postponed Unstarred Question No.102 tabled by Shri Rohan Khaunte, MLA, regarding 'Purchases in Public Health Sector', was postponed to next Session.

**(3) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE**

- i. Postponed Unstarred Question No.073 tabled by Shri Ramkrishna Dhavalikar, MLA, regarding 'Projects undertaken by Water Resources Department in the State of Goa' (which was originally slated for answer on 28-07- 2021) was laid on the Table.

ii. Postponed Unstarred Question No.101 tabled by Shri Rohan Khaunte, MLA, regarding 'Consultant for Coal Mining' (which was originally slated for answer on 30-07- 2021) was laid on the Table.

**(4) UNSTARRED QUESTIONS POSTPONED TO NEXT SESSION**

i. Unstarred Question No. 20 tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Recruitment of Multitasking Staff' was postponed to the next Session.

ii. Unstarred Question No. 77 tabled by Shri Rohan Khaunte, MLA, regarding 'Health management services in GMC' was postponed to the next Session.

iii. Unstarred Question No. 82 tabled by Shri Vijai Sardesai, MLA, regarding 'Cannabis Cultivation in the State' was postponed to the next Session.

iv. Unstarred Question No. 67 tabled by Shri Rohan Khaunte, MLA, regarding 'Mopa Airport Project' was postponed to the next Session.

**(5) UNSTARRED QUESTIONS WERE LAID ON THE TABLE**

The replies to Questions in Unstarred listed for the day were laid on the Table.

**12 30 PM**

**3. ZERO HOUR MENTIONS**

**1. Shri Vijai Sardesai, MLA,** made a mention as regards the fear and anxiety in the minds of the people of Goa, particularly, the fishing community who are angered by the fishermen from neighbouring States venturing into our coastal waters and using illegal methods of fishing like bull trawling. The inaction of the Government in this regard is depriving the local fishermen of their livelihood and also which is leading to the citizens of Goa being deprived of good quality fish.

Dr. Pramod Sawant, Chief Minister, replied to the Mention.

**2. Shri Rohan Khaunte, MLA,** made a mention as regards the fear and anxiety in the minds of the people, due to the sudden increase in the stamp

duty of conveyance deeds, especially for registration of housing societies. Vide notification dated 17/06/2021 published in the Official Gazette, the stamp duty on registration fee of Conveyance Deed was hiked from 1.5% to 3%. This has raised concerns amongst the residents of most housing societies who have already paid stamp duty to builders prior to this Notification. Paying another 1.5% would not only be unfair to them but would cast a substantial financial burden on people amidst this pandemic. A capping or date of prospective implementation should be set, without affecting the interests of those who have paid their stamp duty fee. This would relieve people from the additional burden of paying double stamp duty during this Covid pandemic. The steps Government proposes to take in this regard. “

Shri Nilesh Cabral, Minister for Law and Judiciary, replied to the mention.

**3. Shri Ravi Naik, MLA,** made a mention as regards the fear and anxiety in the minds of the people of Ponda due to the pathetic conditions of roads in Ponda Constituency, due to digging and damage caused by laying of pipelines by the Sewerage and Infrastructure Development Corporation of Goa Ltd. and Goa Natural Gas Pvt. Ltd, during the last seven years. This is particularly caused by improper planning. The roads are dug up in entire Ponda and Curti Khandepar Panchayat. The work of restoration and resurfacing of roads are still pending. The action the Government intends to take in the matter.

Dr. Pramod Sawant, Chief Minister, replied to the Mention.

**4. Shri Antonio Fernandes, MLA,** made a mention as regards the fear and anxiety in the minds of the kiosk owners having kiosks near Goa Medical College and whose kiosks were demolished and removed in the month of July. The Government had assured for rehabilitation but till



date no action been taken for rehabilitation. These kiosks were the only source of earning bread and butter of the people. The steps the Government has taken to rehabilitate the kiosks on priority in view to reduce the sufferings of kiosk owners due to financial problems.

Shri Francis Silveira, MLA' sought clarifications thereto.  
Dr. Pramod Sawant, Chief Minister, replied to the Mention.

**5. SHRI RAMKRISHNA DHAVALIKAR**, MLA, made a mention about apprehension in the minds of sports lovers on the present condition of the Late Shri Bhausahab Bandodkar football ground at Campal, which was once upon a time a favourite ground for football lovers as well as for young upcoming players. The steps the Government has taken to develop the said ground atleast for locals for practice purpose.”

Shri Manohar Azgaonkar, Minister for Sports and Youth Affairs replied to the Mention.

**6. SHRI ALEIXO. R. LOURENCO**, MLA, made a mention about fear and anxiety in the minds of depositors and the general public, on the news of the increase of NPAs' in the various Co-operative Credit Societies as reported in the media, wherein two leading banks have already gone into liquidation and the innocent depositors, cannot even withdraw their hard earning savings in emergency situations, due to restrictions imposed by R.B.I. The action the Government intends to take in this regard.”

S/Shri Wilfred D'Sa and Churchill Alemao, MLAs' sought clarifications thereto.

Shri Govind Gaude, Minister for Co-operation, replied to the mention.

**7. SHRI CLAFASIO DIAS**, MLA made a mention about fear and anxiety in the minds of the people of Mulem-Paroda regarding illegal land filling in Survey No. 100/1 at Curpem, Agramod in Mulem village, thus causing danger to the lives of three families residing in old mud houses because of flooding of rain water in their houses due to the said illegal land filling. The measures the Government will take in the matter.

Smt. Jennifer Monserratte, Minister for Revenue replied to the Mention.

(The House was adjourned for lunch at 1 23 PM and resumed its sittings at 2 30 PM)

**2 30 PM**

**3. ZERO HOUR MENTIONS (CONTINUED)**

**8. SHRI ROHAN KHAUNTE**, MLA made a mention about fear and anxiety in the minds of senior citizens, women of the State due to the pendency of money to be disbursed under vital schemes like Dayanand Social Security Scheme, Griha Aadhar Scheme and the Ladli Lakshmi Scheme respectively. Due to the pandemic, people have faced unemployment crisis, increase in the price of essential commodities and other similar hardships. Senior citizens who are dependent on money which comes from the Dayanand Social Security Scheme are also in a helpless situation. The Griha Aadhar Scheme disbursement hasn't taken place for the existing beneficiaries from April 2021 till date. Additionally, from 2016 till date, the applications under Griha Aadhar are yet to be sanctioned. The applications under Ladli Lakshmi are also pending disbursement from 2017 till date. Moreover, the disbursement under Dayanand Social Security Scheme for the existing beneficiaries is pending from June 2021 till date and those pending sanction is awaited from 2019 till date. The people who avail benefits under the Scheme come from financially challenging backgrounds and therefore rely on these benefits. The steps Government proposes to take in this regard.

Dr. Pramod Sawant, Chief Minister, replied to the Mention.

2 35 PM

4

#### **OBITUARY REFERENCES**

**SPEAKER** made the Obituary References on the sad demise of the following distinguished dignitaries/luminaries:-

##### **1. DISTINGUISHED PERSONALITIES**

1. **Late Shri Kalyan Singh**, former Governor of Rajasthan, former Chief Minister of Uttar Pradesh and former Member of Parliament.
2. **Late Shri Oscar Fernandes**, former Union Minister and former Member of Parliament.
3. **Late Shri Justice Gustav Couto**, the first Goan Judge of the Bombay High Court.
4. **Late Fr. Gregory Naik**, noted Jesuit Priest, educationist and counsellor.
5. **Late Shri Balaji Tambe**, renowned Ayurveda proponent and spiritual leader.
6. **Late Smt. Hausatai Patil**, veteran freedom fighter.
7. **Lieutenant Colonel Late Shri Anant Sadashiv Gokhale**, the first Commissioned Officer of the 13th Battalion Brigade of the Guards in March 1968, who carried out major operations of the Indian Army, successfully.
8. **Late S/Shri Chandrakant Velip and Jaiwant Vaikunt Burye**, veteran freedom fighters.
9. **Late Shri Vaman Navelcar**, a renowned artist.

##### **2. FILM/THEATRE/MUSIC/PERFORMING ARTS**

###### **MAESTROS/ LITTERATEURS**

1. **Late S/Shri Buddhadeb Guha and Dattatray Mirasdar**, renowned litterateurs.
2. **Late Smt. Jagjit Kaur**, veteran music legend.
3. **Late S/Shri Nedumudi Venu, Ghanshyam Nayak, Arvind Trivedi, Siddharth Shukla and Late Smt. Leena Dias**, veteran actors.

##### **3. NOTED SPORTS PERSONALITIES/LEGENDS**

1. **Late Shri Syed Shahid Hakim**, former Olympian footballer.

(The House stood in silence for a minute as a mark of respect to the departed souls).

2 41 PM

5.

**PAPERS LAID ON THE TABLE**

1. **DR. PRAMOD SAWANT**, Chief Minister laid Notification regarding Goa Goods and Service Tax Act, 2017.
2. **SHRI. CHANDRAKANT KAVLEKAR**, Dy. Chief Minister laid the Notification regarding reduction and restoring the infrastructure tax rates.
3. **SHRI. MAUVIN GODINHO**, Minister of Housing laid the Audit Report for the year 2018-2019 along with the Certificate pertaining to Goa Housing Board, Porvorim Goa.
4. **SHRI. NILESH CABRAL**, Minister for Environment laid the Rules/ Regulations/sub-rules/bye- Laws (Department of Environment and Climate Change).
5. **DR. PRAMOD SAWANT**, Chief Minister laid the Copy of Rules namely Goa Micro, Small and Medium Enterprises Development Rules, 2007 as Notified vide Notification No.3-67-2006-IND dated 13-07-2007 and published in Extraordinary Official Gazette, Government of Goa, Series I No. 15 dated 17<sup>th</sup> July 2007.
6. **DR. PRAMOD SAWANT**, Chief Minister laid the following Notification on Regulation on the Table of the House:
  - a. Notification No.1/RERA/ Regulation of GRERA/2020/4 Dated 07/07/2021 published in the Official Gazette, Series I No. 19 dated 05/08/2021.
  - b. Notification No. 1 RERA/ Regulation of GRERA/2020/5 dated 31/08/2021 published in the Official Gazette, Series I No. 27 dated 30/09/2021.

2 42 PM

6.

**CALLING ATTENTIONS**

1. **SHRI DIGAMBAR KAMAT**, **Leader of Opposition**, called the attention of the Chief Minister/Minister for Home to the following:

“Fear and anxiety in the minds of the people of Goa on rising criminal activities in Goa. The recent four murders including one double murder in a span of four days has raised serious concerns on the complete collapse on law and order in the State .The steps the Government will take in the matter.”

**DR. PRAMOD SAWANT**, Chief Minister made a statement in regard thereto.

The following Members sought clarifications thereto:-

1. Shri Digambar Kamat, Leader of Opposition.
2. Shri Ravi Naik, MLA.
3. Shri Vijai Sardesai, MLA.
4. Shri Rohan Khaunte, MLA.

(**Shri Isidore Fernandes, Dy. Speaker** in Chair at 3 13 PM.)

5. Shri Ramkrishna Dhavalikar, MLA.
6. Shri Aleixo. R. Lourenco, MLA.
7. Shri Churchill Alemao, MLA.

(**Shri Rajesh Patnekar, Speaker** in Chair at 3 37 PM.)

8. Shri Pratapsingh R. Rane, MLA.
9. Shri Isidore Fernandes, Dy. Speaker.
10. Shri Prasad Gaonkar, MLA.

**DR. PRAMOD SAWANT**, Chief Minister replied to the Calling Attention Motion.

(The House was adjourned for tea at 4 00 PM and resumed its sittings at 4 30 PM.)

2. **SHRI RAVI NAIK, MLA**, called the attention of the Minister for Power to the following:

“Fear and anxiety in the minds of the people of Ponda Constituency due to frequent interruptions in power supply and voltage fluctuations resulting in damages to the electrical items particularly at Gauthan Khandepar, Khadpabandh, Tisk and Sadar Bazar. The steps the Government intends to take in the matter.”

Dr. Pramod Sawant, Chief Minister and Shri Nilesh Cabral, Minister for Power, made a statement in regard thereto.

The following Members sought clarifications thereto:

1. Shri Ravi Naik, MLA.
2. Shri Ramkrishna Dhavalikar, MLA.
3. Shri Aleixo. R. Lourenco, MLA.

**(Shri Isidore Fernandes, Dy. Speaker in Chair at 5 15 PM)**

4. Shri Pratapsingh Rane, MLA
5. Shri Prasad Gaonkar, MLA

Dr. Pramod Sawant, Chief Minister and Shri Nilesh Cabral, Minister for Power, replied to the Calling Attention Motion.

**5 28 PM**

**7. ASSENT TO BILLS**

**SECRETARY** reported assent of the Governor to the following Bills passed by the Seventh Legislative Assembly of the State of Goa during its Fifteenth Session, 2021:-

1. The Goa Appropriation (No.3) Bill 2021.
2. The Goa Appropriation (No.4) Bill 2021.
3. India International University of Legal Education and Research of the Bar Council of India Trust at Goa, Bill, 2021.
4. The Goa Housing Board (Amendment) Bill, 2021.
5. The Court Fees (Goa Amendment) Bill 2021.
6. The Goa Investment Promotions Facilitation of Single Window Clearance Bill, 2021.
7. The Goa Laws (Amendment) Bill, 2021.
8. The Indian Stamp (Goa Amendment) Bill, 2021.
9. The Goa Agricultural Produce and Live Stock Marketing (Promotion and Facilitation) (Amendment) Bill, 2021.
10. The Goa, Barge (Taxation on Goods) (Amendment) Bill, 2021.
11. The Goa Goods and Services Tax (Amendment) Bill, 2021.
12. The Goa Public Lighting Duty Bill, 2021.
13. The Goa Mineral Development Corporation Bill, 2021.
14. The Goa Town and Country Planning (Amendment) Bill, 2021.
15. The Goa Public Gambling (Amendment) Bill, 2021.
16. The Goa (Regulation of film Shooting) Bill, 2021.
17. The Goa Shops and Establishments (Amendment) Bill, 2021.
18. The Goa Waste Management (Amendment) Bill, 2021.
19. The Goa Panchayat Raj (Amendment) Bill, 2021.

5 28 PM

8. **BUSINESS ADVISORY COMMITTEE REPORT**

**DR.PRAMOD SAWANT**, Chief Minister presented the Fifth Report (2021) of the Business Advisory Committee; and

**DR. PRAMOD SAWANT**, Chief Minister also moved the following:

“This House do agree with the Fifth Report (2021) of the Business Advisory Committee”.

The Motion was put to vote and adopted.

5 29 PM

9. **PRESENTATION, DISCUSSION, VOTING AND PASSING OF SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2021-22 (SECOND BATCH)**

**DR. PRAMOD SAWANT, CHIEF MINISTER** presented the Supplementary Demands for Grants for the year 2021-2022 (Second Batch).

The Supplementary Demands for Grants for the year 2021-2022 (Second Batch) were discussed, voted and passed by the House.

5 30 PM

10. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.5) BILL, 2021 (RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR, 2021- 2022 (SECOND BATCH).**

**DR.PRAMOD SAWANT**, Chief Minister moved for leave to introduce the Goa Appropriation (No. 5) Bill, 2021. The leave to introduce the Goa Appropriation (No. 5) Bill, 2021 was granted and the Bill was introduced.

**DR.PRAMOD SAWANT**, Chief Minister moved that the Goa Appropriation (No.5) Bill, 2021 be taken into consideration.

The following Members spoke:

1. Shri Digambar Kamat, Leader of Opposition.....5 32 PM
2. Shri Rohan Khaunte, MLA.....5 35 PM
3. Shri Prasad Gaonkar, MLA.....5 53 PM
4. Shri Pratapsingh. R.Rane, MLA.....6 12 PM
5. Shri Ramkrishna Dhavalikar, MLA.....6 15 PM
6. Shri Aleixo. R. Lourenco, MLA.....6 28 PM
7. Shri Churchill Alemao, MLA.....6 46 PM

**Shri Rajesh Patnekar, Speaker in Chair at 6 47 PM**

8. Shri Atonio Fernandes, MLA.....7 07 PM
9. Shri Clafasio Dias, MLA.....7 17 PM
10. Shri Isidore Fernandes, Dy. Speaker.....7 18 PM

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

**DR.PRAMOD SAWANT**, Chief Minister moved the Motion that the Bill be passed.

The Motion for passing of the Bill was put to vote and passed.

**5 30 PM**

**11. GOVERNMENT BILLS-INTRODUCED**

**1. DR.PRAMOD SAWANT**, Chief Minister moved for leave to introduce The Goa Preservation of Trees (Amendment) Bill, 2021.

**2. DR. PRAMOD SAWANT**, Chief Minister, moved for leave to introduce the Goa (Verification of Tenants) Bill, 2021.

**(HOUSE WAS ADJOURNED AT 8 24 PM TO MEET AT 11 30 AM ON TUESDAY THE 19<sup>TH</sup> OCTOBER 2021)**



**TUESDAY, 19 OCTOBER 2021**

**11.30 A.M.**

**11 30 AM**

**SHRI ISIDORE FERNANDES, Dy. Speaker in Chair.**

**1. QUESTION HOUR  
STATEMENT BY CHIEF MINISTER**

(i) On the commencement of the Question Hour, Dr. Pramod Sawant, Chief Minister, made a statement that The Goa Bhumiputra Adhikarini Bill, 2021 is with the Law Department and the Bill will not be sent to the Hon. Governor for assent.

**1. QUESTIONS**

**(1)POSTPONED STARRED QUESTION WAS ORALLY ANSWERED**

a. Postponed Starred Question No.6B tabled by Shri Rohan Khaunte, MLA regarding 'National Highway and State Roads' (which was originally slated for answer on 29-07-2021) was orally answered.

**(2)STARRED QUESTIONS**

**(a) Starred Questions Answered:-**

Starred Questions at Sl. Nos. 1B and 2C for the day were orally answered.

**(b) Reply Postponed to the next Session.**

Reply to Starred Question No. 13C tabled by Shri Rohan Khaunte, MLA, regarding 'Fake Sale Deeds' was postponed to the next session.

**(c) Replies laid:-**

Replies to the rest of the Starred Questions listed for the day were laid on the Table.

**(3) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE**

a Postponed Unstarred Question No.014 tabled by Shri Ravi Naik, MLA, regarding 'Export of Iron Ore' (originally slated for answer on 29-07- 2021) was laid on the Table.

b. Postponed Unstarred Question No.136 tabled by Shri Aleixo Lourenco, MLA, regarding 'Shree Saraswati Mandir and Copies of the Documents' (originally slated for answer on 30-07- 2021) was laid on the Table.

**(4) UNSTARRED QUESTIONS**

**a) Replies Laid**

Replies to Questions in Unstarred list were laid on the Table.

**b) Reply Postponed:-**

Reply to Unstarred Question No. 69 tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Recruitments in Town and Country Planning Department' was postponed to next session.

**12 30PM**

**2. ZERO HOUR MENTIONS:**

- 1. SHRI ANTONIO FERNANDES, MLA,** made a mention about the fear and anxiety in the minds of the villagers from Chimbhel village due to the non-availability of the Primary Health Sub Centre at the village, people find difficulty in getting the necessary health care facilities on daily basis although services such as Covid-19 vaccinations and swab testing facilities are available. Since, the quarters near old age home are in a dilapidated condition, the Health Centre was shifted to Bambolim BSNL quarters. The steps the Government intends to take to carry out the necessary repairs to the quarters near old age home, Chimbhel and commence a full fledged primary health Sub-Centre.

**DR. PRAMOD SAWANT,** Chief Minister replied to the Mention.

- 2. SHRI ALEIXO. R. LOURENCO, MLA,** made a mention about the fear and apprehensions in the minds of the citizens as regards the letters issued by the various Village Panchayats instructing to

deposit labour cess @ 1% of the estimated cost of the construction from 01/01/2009 within 15 days as per the Order No: 22/12/2002- LAB/6239 dated 29/12/2008.

**DR. PRAMOD SAWANT**, Chief Minister replied to the Mention.

3. **SHRI ROHAN KHAUNTE**, MLA, made a mention about the fear and anxiety in the minds of all Government employees due to the following concerns that affect their employment and benefits of employment:
  1. Pendency and anomalies in the payment of arrears as per the 7<sup>th</sup> Pay Commission in various Government departments/institutions such as Sanjay School at Porvorim, RDA, GIDC etc.
  2. Non-settlement of gratuity, pension and other Government benefits wherein there have been instances of the Government paying gratuity/pension amount after deducting certain amount without prior intimation, due to Government lapses, thereby causing sufferings to the widows/children of the deceased employees.
  3. Non-regularization of people who are employed on temporary or contractual basis for more than 5 years, despite assurances given in the past to regularise them.
  4. Issuance of notice for vacating Government police quarters, especially to single parents during these testing COVID times. Sudden displacement is not possible for people in the midst of this pandemic and unemployment in the State, therefore, certain exceptions should be considered on humanitarian grounds.
  5. Pending increase in the ceiling limit of Rs.3.5 lakhs on appointments made on compassionate grounds vide Notification dated 1/12/2015

The steps the Government intends to take in this regard.

**DR. PRAMOD SAWANT**, Chief Minister replied to the Mention.

**Shri Rajesh Patnekar**, Speaker in Chair at 12 34 PM

4. **SHRI RAMKRISHNA DHAVALIKAR**, MLA made a mention about the fear and anxiety in the minds of people of Murdi Khandepar due to proposed construction of Bandara on River Khandepar which shall damage the ecology, Biodiversity, fish and

species and also damage of agricultural crops and houses due to flooding etc. thus inviting man made disaster. The steps the Government intends to take in this regard.

**DR. PRAMOD SAWANT**, Chief Minister and **SHRI FILIPE NERY RODRIGUES, MINISTER FOR WATER RESOURCES**, replied to the Mention.

5. **SHRI DAYANAND SOPTE**, MLA, made a mention about the fear and anxiety in the minds of employees who are working on contract basis in various Departments such as Forest, Electricity, Health, P.W.D. and Directorate of Panchayats, etc.; due to their non-regularisation. The steps the Government intends to take in this regard.

**DR. PRAMOD SAWANT**, Chief Minister replied to the Mention.

(At this juncture, Shri Ramkrishna Dhavalikar, MLA, enquired, as regards the status of his Calling Attention on 'Sanjivani Sugar Factory' and whether it will be taken up during the course of the day. Thereafter, S/Shri Ramkrishna Dhavalikar and Prasad Gaonkar, MLAs' sat in the well of the House, reiterating their request to take up the said Calling Attention, which was of urgent public importance.)

( The House was adjourned for lunch at 12 51 PM and resumed its sittings at 2 30 PM)

**2 30 PM**

**ZERO HOUR MENTIONS (CONTINUED)**

6. **SHRI CHURCHILL ALEMAO**, MLA made a mention about the fear and anxiety in the minds of the people of Benaullim Constituency on the availability of football grounds for training and other purposes for local clubs. Most of the local grounds are given to outstation teams for training purposes and are not available for local clubs. The steps the Government intends to take in this regard.

**DR. PRAMOD SAWANT**, Chief Minister replied to the Mention.

2 41 PM

3. **OBITUARY REFERENCES**

**SPEAKER** made the following Obituary Reference on the sad demise of the following distinguished luminaries:-

1. **Late Shri Gajanan Raikar**, Former legislator of the First Legislative Assembly of Goa, Daman and Diu, from Ponda Constituency, veteran freedom fighter, noted educationist and a reputed poet and was awarded the prestigious Tamrapatra and Kalidas Sanman awards.
2. **Late Shri Anand Sherkhane**, Former Director of Planning and Statistics.
3. **Late Shri Shakti Sinha**, Former Secretary Education, Goa.
4. **Late Smt. Irene Barros**, first Sarpanch of Betalbatim/Formal President of Indian National Congress of Goa.
5. **Late Shri Pankaj Kudtarkar**, renowned Artist and Master of Ceremonies of events.
6. **Late Shri Dharma Bhomkar**, Ex-Sarpanch of V.P. Bhoma, who served as a Sarpanch for 25 years.

(The House stood in silence for a minute as a mark of respect to the departed souls.)

2 44 PM

4. **CONGRATULATORY REFERENCES**

**SPEAKER** made the following Congratulatory References:

1. **Ms. Richa Lavu Govekar**, for being the youngest and the first Woman Commercial Pilot from Sankhali, Goa.
2. The sports medallists for their stupendous performances at the Tokyo Olympics 2020, namely **S/Shri Neeraj Chopra**, for winning Gold in Men's Javelin Throw (87.58m); **Ravi Kumar Dahiya**, for winning Silver, in Men's 57Kg wrestling; **Ms. Mirabai Chanu**, for winning Silver in Women's 49Kg weightlifting; **Ms. P.V. Sindhu**, for winning Bronze in Women's Singles Badminton; **Ms. Lovlina Borgohain**, for winning Bronze in Women's welterweight boxing; **Shri Bajrang Punia**, for winning Bronze in Men's 65Kg wrestling and **Indian Hockey team**, for winning, Bronze medal.
3. The sports medallists for their stupendous performances at the Tokyo Paralympics 2020, namely **Shri Sumit Antil**, for winning

Gold in Men's Javelin Throw F-64;**S/Shri Pramod Bhagat**, for winning Gold in Men's Singles SL3 in Badminton; **Shri Krishna Nagar**, for winning Gold in Men's Singles SH6 in Badminton;**Shri Manish Narwal**, for winning Gold in P4-Mixed 50m Pistol SH1 in Shooting;**Ms.Avani Lekhara**, for winning Gold in R2-Women's 10m Air Rifle Standing SH1 in Shooting; **S/Shri Yogesh Kathuniya**, for winning Silver, in Men's Discus throw F-56;**Nishad Kumar**, for winning Silver in Men's High Jump- T-47; **Mariyappan Thangavelu**, for winning Silver in Men's High Jump-T-63; **Praveen Kumar**, for winning Silver in Men's High Jump-T-64; **Devendra Jhaharia**, for winning Silver, in Men's Javelin throw – F-46; **Suhas Yathiraj**, for winning Silver, in Men's Singles SL4 in Badminton; **Singhraj Adhana**, for winning Silver, in P4- Mixed 50m Pistol SH1 in Shooting; **Ms.Bhavina Patel**, for winning Silver in Women's Singles Class-4 in Table Tennis; **Shri Harvinder Singh**, for winning Bronze in Archery; **S/Shri Sharad Kumar**, for winning Bronze in Men's High Jump-T63; **S/Shri Sundar Singh Gurjar**, for winning Bronze in Men's Javelin Throw- F46; **Manoj Sarkar**, for winning Bronze, in Men's Singles SL3 in Badminton; **Singhraj Adhana**, for winning Bronze in P1- Men's 10m Air Pistol SH1 in Shooting and **Ms.Avani Lekhara**, for winning Bronze, in R8-Women's 50m Rifle 3 Position SH1 in Shooting.

4. **Ms. Smriti Mandhana**, who became the first Indian Woman and the 2<sup>nd</sup> overall to score a day/night Test Century in the historic pink ball Test against Australia.

5. **Ms. Anshu Malik**, for winning Silver and **Ms. Sarita Mor**, for winning Bronze in the World Wrestling Championship 2021 at Oslo, Norway.

6. **Shri Gajesh Naik**, creator of PolyGaj, a crypto currency money managing ecosystem. He has successfully developed two dapps or decentralized applications on Polygon Network, which provide access to crypto- investing. He has used his time to up skill himself mastering chatbot development to blockchain technology applications. He started coding at the age of eight and knows C++, Java, Javascript and Solidity.

7. **Shri Sudesh Salgaonkar**, for being awarded the prestigious Pride of India Icon Award 2021. He has displayed relentless dedication to the art of dance choreography and was also awarded as the Best Choreographer at the International Glory Award 2019.

**8. The Department of Food and Drugs Administration** on receiving the first place in the food safety index (FSI) issued by food safety and standards authority of India (FSSAI) among small States in the Country.

**9. Shri Shabuddin Sayed** a resident of Curtorim Constituency who recently made Goa and Goenkars proud by winning the 1<sup>st</sup> place in the Bikers Rally of “Rally of the Himalayas” and the only Goan to represent our Goa. The Bikers rally which was organised from 7<sup>th</sup> October to 10<sup>th</sup> October, 2021 by Himalaya Extreme Motor Sports under the Federation of Motor Sports Clubs of India with support from the Administration of Himachal Pradesh. He has won over 56 trophies in the past has also taken part in Mumbai for Ajmera Racing Event, MRF Super Cross National Championship, Dirt Track Event in Pune, Bangalore, Kerela etc for last fifteen years.

**7. Shri Varad Karmali** the first Goan to secure a PHD on applications of drone (UAV) Technology and its application in day to day use from Mumbai University.

**8. Sister Vandana Fernandes** of Ursulines of Mary Immaculate on her election as Superior General of UMI during the 66<sup>th</sup> Congregation at Rome. She is a daughter of Goa and has immensely contributed in the field of Social Services and Spiritualism.

**9. Master Ethan Vaz** for his double Medal and coveted title of Champion at the Western Asia online Chess Championship organised by Chess Federation of Sri Lanka under the auspices of Asian Chess Federation and International Chess Federation.

**10. Smt. Leena Porob** of ITI Mapusa, who is the recipient of Kaushalacharya Award awarded by Ministry of Skill Development and Entrepreneurship.

**11. Team FC Goa,** for their stunning victory and winning the Durand Cup, 2021 against Mohammedan Sporting Club.

**2 51 PM**

**5. PAPERS LAID ON THE TABLE**

**2. DR. PRAMOD SAWANT,** Chief Minister laid following on the Table of the House:

**a.** The Annual Report of The Goa Human Rights Commission for the Year 2020-21 on the table of the House.

**b.** Report of the Comptroller and Auditor General of India of the Government of Goa for the year ended 31<sup>st</sup> March, 2020 (Report No. 1 of the year 2021).

**c.** Finance Accounts 2019-20, Volume –I

**d.** Finance Accounts 2019-20, Volume –II

**e.** Appropriation Accounts 2019-20.

**f.** The Annual Report of Goa Public Service Commission for the year 2020-2021 ( Thirty-third Report).

3. **SHRI. NILESH CABRAL**, Minister for Environment laid The Annual Report of Goa State Pollution Control Board 2020-21 on the table of the House.

2 51 PM

## 6. CALLING ATTENTIONS

1. **SHRI DIGAMBAR KAMAT, Leader of Opposition**, called the attention of the Chief Minister/Minister for Home to the following:

“Fear and anxiety in the minds of the people of Goa whether time bound recruitments is being carried out in the Police force and whether the same is carried out in a transparent and meritorious manner so that performance of Police force is enhanced to curb rapidly increasing crime rate and providing security for all especially for Senior citizens and also to maintain Law and Order in the State. The steps the Government to take in the matter.”

**DR. PRAMOD SAWANT**, Chief Minister made a statement in regard thereto.

The following Members sought clarifications thereto:

1. Shri Digambar Kamat, Leader of Opposition.
2. Shri Churchill Alemao, MLA.
3. Shri Ramkrishna Dhavalikar, MLA.

**DR. PRAMOD SAWANT**, Chief Minister replied to the Calling Attention Motion.



**2. SHRI RAMKRISHNA DHAVALIKAR, MLA**, called the attention of the Deputy Chief Minister/Minister for Agriculture to the following:

“Fear and anxiety in the minds of people and farmers including sugarcane cultivators and dependants of the State in particular on the matter of restarting the lone Government run Sanjivani Sugar Factory at Dharbandora. The lives and livelihood of the cultivators due to shutting down of the factory, has been totally devastated and the failure to implement the proper policy by the Government. The action the Government intends to take in this regard.”

**DR. PRAMOD SAWANT**, Chief Minister made a statement in regard thereto.

The following Members sought clarifications thereto:

1. Shri Ramkrishna Dhavalikar, MLA.
2. Shri Ravi Naik, MLA.
3. Shri Pratapsingh R. Rane, MLA
4. Shri Prasad Gaonkar, MLA.
5. Shri Aleixo. R. Lourenco, MLA.

( The House was adjourned for tea at 4 00 PM and resumed its sittings at 4 30 PM)

6. Shri Churchill Alemao, MLA.
7. Shri Digambar Kamat, Leader of Opposition.

**DR. PRAMOD SAWANT**, Chief Minister replied to the Calling Attention Motion.

## **7. GOVERNMENT BILLS REFERRED TO SELECT COMMITTEE**

**1. DR.PRAMOD SAWANT**, Chief Minister moved that The Goa Preservation of Trees (Amendment) Bill, 2021 be taken into consideration.

At the stage of consideration of the Bill, the following Members spoke on the Bill:

1. Shri Rohan Khaunte, MLA.
2. Shri Digambar Kamat, Leader of Opposition.
3. Shri Aleixo. R. Lourenco, MLA.

Thereafter, it was decided by the House, that The Goa Preservation of Trees (Amendment) Bill, 2021, be referred to the Select Committee.

The Speaker, nominated the following Members to the Select Committee:-

1. Dr. Pramod Sawant, Chairman
2. Shri Digambar Kamat, Member
3. Shri Rohan Khaunte ...Member
4. Shri Aleixo.R. Lourenco....Member
5. Smt. Alina Saldanha... Member
6. Shri Glenn Ticlo.... Member
7. Shri Jayesh Salgaonkar.... Member

**The Goa Preservation of Trees (Amendment) Bill, 2021, was referred to the Select Committee.**

**2. DR.PRAMOD SAWANT**, Chief Minister moved that The Goa (Verification of Tenants) Bill, 2021 be taken into consideration .

At the stage of consideration of the Bill, it was decided by the House, that The Goa (Verification of Tenants) Bill, 2021 be referred to the Select Committee.

The Speaker, nominated the following Members to the Select Committee:-

1. Dr. Pramod Sawant.....Chairman
2. Shri Digambar Kamat.... Member
3. Shri Glenn Ticlo... Member
4. Shri Rohan Khaunte.... Member
5. Shri Sudin Dhavalikar.... Member
4. Shri Nilkant Halarnkar... Member
5. Shri Dayanand Sopte..... Member
7. Shri Joshua D'Souza..... Member

**The Goa (Verification of Tenants) Bill, 2021 was referred to the Select Committee.**

**8. STATEMENT BY DR. PRAMOD SAWANT, CHIEF MINISTER**

**DR. PRAMOD SAWANT**, Chief Minister, made a statement that 100 per cent vaccinations against coronavirus will be attained before the State Assembly Elections. He also remembered his mentor and former Chief Minister of Goa, Late Shri Manohar Parrikarji, for his able guidance. He thanked the Treasury Benches as well as the Opposition for all the support extended to him. He thanked his constituents from Sanquelim, for electing him for two terms i.e. 2012 and 2017.

He also expressed his gratitude to the Hon. Prime Minister Shri Narendra Modiji and Hon. Union Home Minister Shri Amit Shahji and Central Ministers to ensure smooth functioning of the Government, which included infrastructural and human development.

He also thanked the State Administration and its Officials for their commendable work which ensured smooth functioning of the State Administration. He also stated that 'Swayampurna Goem' initiative and the development of the State of Goa was his topmost priority.

**9. STATEMENT BY SHRI DIGAMBAR KAMAT, LEADER OF OPPOSITION**

**SHRI DIGAMBAR KAMAT**, Leader of Opposition, on behalf of Opposition Members, expressed his gratitude to the Leader of the House, Dy. Chief Ministers, Ministers, Speaker, Deputy Speaker, Members of the House and Officials/staff of the Assembly staff as well as Officials/staff of the various Government Departments, to make this Seventh Legislative Assembly an eventful one.

He stated that as Members of the Opposition, they are duty bound to raise issues of people of the State of Goa, in a constructive manner and did their duties sincerely as a Constructive Opposition, so that the grievances of the people are addressed in an efficient manner. He also congratulated Shri Pratapsingh Rane, for completing fifty years as a legislator of this House and also expressed his desire to see him to be a part of the new Assembly. He also expressed his desire that all the Members, be a part of the New Assembly.

5 47 PM

**10. VALEDICTORY REMARKS BY SPEAKER**

At the conclusion of the Session, the Speaker delivered his valedictory remarks to the House.

5 54 PM

**11. NATIONAL ANTHEM**

The National Anthem was played at the conclusion of the Session.

**( THE HOUSE WAS ADJOURNED *SINE DIE* AT 5 55 PM)**

**STATEMENT NO.1**

**STATISTICS OF STARRED AND UNSTARRED QUESTIONS**

In this Session, 77 Starred Questions and 250 Unstarred Questions, thus total amounting to 327 Questions were received during this Session. Out of the 77 Starred Questions which were received 3 Questions were orally answered. The rest of the Starred and Unstarred Questions were laid on the Table of the House. 4 Starred and 9 Unstarred Questions were postponed to the next session.

Statistical information of Starred Questions of Sixteenth Session 2021										
	Questions received	Disallowed	Converted unstarred	consolidated	Deleted	notices admitted	notices replied	notices laid on the Table	postponed to next session	transferred
Archives, Archaeology, Museum	3	—	2	1	—	—	—	—	—	—
Agriculture	3	—	—	—	—	3	—	2	—	1
Airport	2	1	—	—	—	1	1	—	—	—

Animal Husbandry	2	-	-	-	-	2	-	2	-	-
Art & Culture	5	-	-	-	-	5	-	5	-	-
Skill Development	4	-	-	-	-	4	-	4	-	-
Education	6	-	1	-	-	5	1	3	-	1
Election	-	-	-	-	-	-	-	-	-	-
Environment	5	-	-	-	1	4	1	3	-	-
Finance	6	-	1	-	-	5	-	5	-	-
Fisheries	1	-	-	-	-	1	-	1	-	-
Forests	2	-	-	-	-	2	-	2	-	-
Health	14	-	-	-	-	14	-	12	1	1
Home	7	1	-	1	-	5	1	4	-	-
Industries	8	-	1	-	-	7	-	7	-	-
Information Technology	4	-	-	-	1	3	-	3	-	-
Information & Publicity	3	-	1	1	-	1	-	-	1	-
Law	1	-	-	-	-	1	-	1	-	-
Labour	1	-	-	-	-	1	-	1	-	-
Mines	4	-	1	-	-	3	-	2	1	-
Personnel	3	-	2	-	-	1	-	1	-	-
Provedoria	-	-	-	-	-	-	-	-	-	-
Power	10	-	2	-	1	7	-	7	-	-
Panchayati Raj	2	-	-	-	-	2	-	2	-	-
Public works	22	-	4	1	2	15	-	14	-	1
Revenue	8	-	1	-	1	6	-	5	1	-
River navigation	1	-	1	-	-	-	-	-	-	-
Rural Development	3	-	-	-	-	3	1	2	-	-
Social Welfare	2	-	-	-	-	2	-	2	-	-
Sports	5	-	-	-	-	5	-	5	-	-
Tourism	1	-	-	-	-	1	-	1	-	-
Town & Country Planning	6	-	-	-	-	6	-	6	-	-
Transport	6	-	-	-	-	6	-	6	-	-
Urban Development	8	-	-	-	1	7	1	6	-	-
Vigilance	2	-	-	-	1	1	-	1	-	-
Water resources	10	-	-	-	-	10	3	6	-	1
Women & Child Development	2	-	-	-	1	1	1	-	-	-

Total	77	2	12	4	9	77	3	77	4	5
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Statistical information of Unstarred Questions of Sixteenth Session, 2021

Departments	Questions received	Disallowed	Converted unstarred	consolidated	deleted	notices admitted	notices laid on the Table	postponed to next session
Archives,Archaeology,Museum	2	—	1	—	—	3	3	—
Agriculture	6	—	—	—	—	6	6	—
Art & Culture	17	1	—	—	2	14	14	—
Civil Supplies	1	—	—	—	—	1	1	—
Co-operation	1	—	—	—	—	1	1	—
Education	25	—	1	1	—	24	23	1
Environment	2	—	—	—	—	2	2	—
Finance	22	—	2	1	1	24	24	—
Forests	9	—	—	—	—	9	9	—
Gazetteer	1	—	—	—	—	1	1	—
Health	32	—	—	1	2	31	29	2
Home	21	—	—	2	1	19	18	1
Housing Board	3	—	—	—	—	3	3	—
Industries	16	—	1	—	1	18	18	—
Information Technology	3	—	—	—	—	3	3	—
Information & Publicity	1	—	1	—	—	2	2	—
Law	5	—	1	—	—	5	4	1
Labour	3	1	1	—	—	3	3	—
Mines	7	—	2	—	—	8	7	1
Personnel	5	—	2	—	—	6	5	1
Provedoria	1	—	—	—	—	1	1	—
Printing & stationery	1	—	—	—	—	1	1	—
Power	28	—	4	—	—	30	28	2
Panchayati Raj	5	—	—	—	1	6	6	—
Public Grievances	2	—	—	—	1	3	3	—
Planning	1	—	—	—	—	1	1	—
Public works	68	3	3	4	2	65	64	1
River navigation	—	—	1	—	—	1	1	—
Revenue	20	—	2	5	—	16	15	1
Rural Development	3	1	—	—	—	2	2	—
Social Welfare	9	1	—	1	1	8	8	—
Sports	8	—	—	—	—	8	8	—
Tourism	11	—	—	—	1	12	12	—
Town & Country Planning	5	—	—	—	—	5	5	—

Transport	8	-	-	-	-	8	8	-
Urban Development	22	-	-	-	1	23	23	-
Vigilance	2	-	-	-	-	1	0	1
Water Resources	6	-	-	-	-	6	6	-
Women & Child development	1	-	-	-	-	1	1	-
Total	250	7	22	15	14	250	250	12

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